HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2025 IN MAC App. No.05/2025 (Filing No.)

THE BRANCH MANAGER,

THE NEW INDIA ASSURANCE COMPANY LTD. APPLICANT

VERSUS

GYANDUP TSHERING LEPCHA & ORS. RESPONDENTS

Date: 03.06.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. Dipayan Roy, Advocate.

For Respondent: Mr. Rahul Rathi, Advocate.

Nos. 1 to 3.

For Respondent: None.

Nos. 4 & 5.

- 1. An affidavit of service has been filed by the applicant stating that an attempt was made to serve notice upon respondent no.5, however, the said respondent could not be located and their address could not be traced. The learned counsel for the applicant therefore, seeks some time to take necessary steps in this regard. Granted.
- **2.** List on 22.08.2025.

Judge